

F.No. 01(03)/Roster/CESTAT/2024-Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 04.06.2024

ORDER NO. 74 of 2024

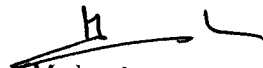
Hon'ble President is pleased to partially modify the roster order no. 53 of 2024 for **CESTAT, New Delhi** on **04.06.2024** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 04.06.2024 at 2:30 p.m.	Dr. Rachna Gupta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Part Head Matters: C/52193/2014 alongwith Misc applications C/50339-50340/2024 M/s. C. C. New Delhi (ICD TKD) vs. Navshakti Industries Pvt. Ltd.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Members, CESTAT, New Delhi /P.A. to Registrar/Deputy/Assistant Registrar,
CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office
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Deputy Registrar